

**Annexure-6**

**Name of the corporate debtor: M/s. Taaza International Limited**  
**Date of commencement of CIRP: 01-10-2024 (Copy made on Available 04-10-2024)**  
**List of creditors as on: 24-12-2024**  
**List of operational creditors (Employees)**

Sl. No.	Name of authorised representative, if any	Name of the Employees	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
Nil													